

## Constitution of Benches with effect from 2<sup>nd</sup> of January, 2014.

Sl No.	Ct. No.	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s Court	Hon'ble The Chief Justice Hon. Dilip Gupta, J.	<p>Fresh and listed:</p> <p><b>(i)</b> Special Appeals <b>from 1 January 2011;</b></p> <p><b>(ii)</b> Public Interest Litigation (Civil and Criminal);</p> <p><b>(iii)</b> Environment Matters, Tolls on River Bridges In U.P.;</p> <p><b>(iv)</b> Applications under Article 228 of the Constitution of India;</p> <p><b>(v) Medical Admission Matters on priority basis;</b></p> <p><b>(vi)</b> Cases where the vires of Central or State legislation is challenged</p> <p><b>(vii)</b> Division Bench Writs relating to Recovery of Tax matters, Income Tax Appeals, Customs and Excise matters <b>from 1 January 2014</b> for orders, admission and hearing including bunch cases.</p> <p><b>Note:-</b> Full Bench work shall be taken up on Fridays. In the absence of Full Bench work or, after Full Bench work is over, the regular roster will continue.</p>
		<p><b>Friday</b> Hon. The Chief Justice <b>(At 3.45 P.M.)</b></p>	<p>Applications for expedited hearing.</p>
2	35	Hon.S.K. Singh, J. Hon.Vinod Prasad, J.	<p><b>Monday</b> Special Appeals <b>upto 31 December, 2007</b> for orders, admission and hearing including bunch cases and date fixed matters under the roster.</p>
		<p><b><u>From Tuesday to Friday:</u></b></p>	<p>Listed Criminal Appeals including Criminal Appeals U/S 376 I.P.C. <b>from 1 January 1986 to 31 December 1995</b> and all Supreme Court Expedited Criminal Appeals for hearing.</p>
3	29	Hon. Sunil Ambwani, J. Hon. Dinesh Gupta, J.	<p><b>Monday</b> Fresh matters under the roster and Special Appeals <b>from 1 January 2008 to 31 December 2010</b> for orders, admission and hearing including bunch cases.</p>

**From Tuesday to Friday:**

- Fresh and listed:  
**(i)** Misc. Writs in relation to providing Gunner/Security (except Civil Matters relating to married couples seeking security);  
**(ii)** Misc. Writs in relation to Control Orders **from 1 January 2009;**  
**(iii)** Listed Misc Writs **upto 31 December 2008;**  
**(iv)** writs relating to disputes of street vendors/Hawkers/ implementation of **2009 policy** for orders, admission and hearing including bunch cases.
- 4 32 Hon. Ashok Bhushan, J.  
Hon. M.C. Tripathi, J.
- Fresh and listed:  
**(i)** Writs relating to Land Acquisition matters;  
**(ii)** Cases of Intellectual Property Rights;  
**(iii)** Cases relating to Income Tax References;  
**(iv)** Listed Division Bench Writs relating to Recovery of Tax, Income Tax Appeals, Customs and Excise matters **upto 31 December 2013** for orders, admission and hearing including bunch cases.
- 5 37 Hon. Vineet Saran, J.  
Hon. Suneet Kumar, J.
- Fresh and listed:  
**(i)** Misc. writs relating to Urban Ceiling **from 1 January 2009;**  
**(ii)** Writs relating to other recoveries including matters arising out of proceedings U/s 29 of the State Financial Corporation Act;  
**(iii)** Cases relating to Mines and Minerals for orders, admission and hearing including bunch cases.
- 6 36 Hon. Rakesh Tiwari, J.  
Hon. Kalimullah Khan, J.
- Listed Appeals U/S 378 Cr.P.C. **upto 31 December 1985** for hearing.
- 7 33 Hon. Rajes Kumar, J.
- Fresh and listed:  
**(i)** Matters Under Industrial Disputes Act;  
**(ii)** Matters under all labour law enactments **from 1 January 2009;**  
**(iii)** Listed Service Writs including those of employees of High Court and District judiciary, Educational Institutions and Local Bodies including Corporations and Co-operative Societies **from 1 January 2001 to 31**

**December 2008** for orders, admission and hearing including bunch cases.

- |    |    |  |  |
|----|----|--|--|
| 8  | 55 | Hon. Devendra Pratap Singh, J.<br>Hon. Mohd. Tahir, J. | Fresh and listed:<br><b>(i)</b> Criminal Writs ;<br><b>(ii)</b> Habeas Corpus Writs for orders, admission and hearing including bunch cases.   |
| 9  | 52 | Hon. V.K. Shukla, J.<br>Hon. K.N. Bajpayee, J.         | Fresh and listed:<br><b>(i)</b> Criminal Appeals including those where record has been called for considering the application for bail;<br><b>(ii) Criminal Appeals U/S 376 I.P.C.</b> for Orders and Admission;<br><b>(iii)</b> Criminal Contempt matters;<br><b>(iv)</b> Criminal Appeals arising from POTA;<br><b>(v)</b> Contempt Appeals for orders, admission and hearing including bunch cases;<br><b>(vi)</b> Criminal Appeals including Criminal Appeals U/S 376 I.P.C. <b>from 1 January 1996</b> for hearing. |
| 10 | 46 | Hon. Amar Saran, J.<br>Hon. Sunita Agarwal, J.         | Fresh and listed:<br><b>(i)</b> Cases under Prevention of Corruption Act, 1988;<br><b>(ii)</b> Capital Cases for orders, admission and hearing;<br><b>(iii)</b> Listed Criminal Appeals including <b>Criminal Appeals U/S 376 I.P.C upto 31 December 1985</b> for hearing.   |
| 11 | 10 | Hon. Arun Tandon, J.<br>Hon. S.P. Kesarwani, J.        | Fresh and listed Service writs including those of Judicial Officers, Employees of High Court and District judiciary for orders, admission and hearing including bunch cases.   |
|    |    | <b><u>(On Friday)</u></b>                              | Fresh matters under the roster and assigned Criminal matters for hearing.  |
| 12 | 39 | Hon. Tarun Agarwala, J.<br>Hon. Anil Kumar Sharma, J.  | Fresh and listed Misc. Writs (except Writs relating to providing Gunner/Security and in relation to personal life and liberty) <b>from 01 January 2009</b> for orders, admission and hearing including bunch cases.  |

- |    |    |   |  |
|----|----|---|--|
| 13 | 3  | Hon. Krishna Murari, J.<br>Hon. Pankaj Naqvi, J.  | Fresh and listed:<br><b>(i)</b> F.A.F.O.s;<br><b>(ii)</b> F.A.s;<br><b>(iii)</b> Family Court Appeals;<br><b>(iv)</b> Writs relating to State Reorganization matters for orders, admission and hearing including bunch cases.  |
| 14 | 2  | Hon. Sanjay Misra, J.                             | Fresh Misc. Writs (except Writs arising out of suits and Educational Institutions) <b>from 1 January, 2009</b> for orders, admission and hearing including bunch cases.  |
| 15 | 42 | Hon. Ravindra Singh, J.<br>Hon. Bachchoo Lal, J.  | Fresh and listed:<br><b>(i)</b> Appeals and Applications U/S 378 Cr.P.C. for orders and admission;<br><b>(ii)</b> Criminal Appeals under Section 372 Cr.P.C.. for orders, admission and hearing;<br><b>(iii)</b> Listed appeals and applications U/S 378 Cr.P.C. <b>from 1 January 1986</b> for hearing. |
| 16 | 21 | Hon. A.P. Sahi, J.<br>Hon. Anil Kumar Agarwal, J. | Fresh and listed Writs relating to Local Bodies (including Cooperative Societies, other Societies and Corporations) <b>from 1 January, 2009</b> for orders, admission and hearing including bunch cases.   |
|    |    | <b><u>(On Friday)</u></b>                         | Fresh matters under the roster and assigned Criminal matters for hearing.  |
| 17 | 40 | Hon. Vikram Nath, J.                              | Fresh and listed Civil Contempt cases for orders, admission and hearing including bunch cases.   |
| 18 | 11 | Hon. Sabhajeet Yadav, J.                          | Listed Service Writs including of employees of High Court and District judiciary, Service Writs relating to educational institutions and local bodies including corporations and co-operative Societies <b>for the years 1999 and 2000</b> for orders, admission and hearing including bunch cases.      |

- 19 34 Hon. Sudhir Agarwal, J. Fresh and listed:  
**(i)** Tax and Excise cases including central taxation;  
**(ii)** Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court;  
**(iii)** All Writs relating to Indian Stamp Act for orders, admission and hearing including bunch cases.
- 20 9 Hon. Bharati Sapru, J. Fresh and listed:  
**(i)** Company Cases,  
**(ii)** Testamentary suit in the jurisdiction;  
**(iii)** Matrimonial matters;  
**(iv)** Writ Petitions arising out of the orders of BIFR and AAIFR;  
**(v)** Cases under Section 11 of the Arbitration and Conciliation Act, 1996 for orders, admission and hearing including bunch cases.
- 21 6 Hon. Ran Vijai Singh, J. Fresh and listed:  
**(i)** Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act **from 1 January 2009;**  
**(ii)** Writs arising out of the orders of Board of Revenue for orders, admission and hearing including bunch cases.
- 22 4 Hon. Pankaj Mithal, J. Fresh and listed:  
**(i)** Writs arising out of Suits **from 1 January, 2009;**  
**(ii)** Applications u/s 24 C.P.C.;  
**(iii)** Writs under Article 227 of the Constitution of India;  
**(iv)** Second Appeals;  
**(v)** Listed Misc. Writs upto the year 2008 for orders, admission and hearing including bunch cases.
- 23 41 Hon. Dharnidhar Jha, J. Fresh and listed Major Bail Applications **from 1 December 2013** for orders.
- 24 51 Hon. Surendra Singh, J. Fresh and listed Minor Bail Applications **from 1 December 2013** for orders.

- 25 50 Hon. A.K. Tripathi, J.
- Fresh and listed:  
**(i)** Matters U/Ss 482 & 483 Cr.P.C. relating to complaint cases **from 1 August 2013;**  
**(ii)** All listed Matters U/Ss 482 & 483 Cr.P.C. **upto 31 December 2011 on priority basis**  
**(iii)** Listed cases of above categories relating to **Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** for orders, admission and hearing including bunch cases.
- 26 43 Hon. S.K. Gupta, J.
- Fresh and listed:  
**(i)** Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.) from 1 January, 1986;**  
**(ii)** Defective Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.)** irrespective of the year for orders, admission and hearing including bunch cases.
- 27 49 Hon. B.K. Narayana, J.
- Fresh and listed:  
**(i)** Appeals and Applications U/S 378 Cr.P.C for orders and admission and hearing;  
**(ii)** Criminal Appeals under Section 372 & 407 Cr.P.C.;;  
**(iii)** Habeas Corpus Writs;  
**(iv)** N.D.P.S. Appeals for orders, admission and hearing including bunch cases  
**(v)** Listed appeals and applications U/S 378 Cr.P.C **from 1986** for hearing.
- 28 47 Hon. R.D. Khare, J.
- Fresh and listed:  
**(i)** Cases under Prevention of Corruption Act, 1988 for orders, admission and hearing;  
**(ii)** Appeals under Section 378 Cr.P.C. **upto 31 December 1985** for hearing.
- 29 59 Hon. Abhinava Upadhyay, J.
- Fresh and listed Service Writs including of employees of High Court and District judiciary (except Service Writs relating to Educational Institutions Writs relating to Local Bodies including Corporations and Co-operative Societies) **from 1 January 2009** for orders, admission and hearing including bunch cases.

- 30 45 Hon. N.A. Moonis, J. Fresh and listed **Criminal Appeals U/S 376 I.P.C.** for orders, admission and hearing including bunch cases.
- 31 22 Hon. V.P. Pathak, J. **(i)** Listed Criminal Revisions upto **31 December 2010 on priority basis;**  
**(ii)** Listed cases of above category relating to **Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** for orders, admission and hearing including bunch cases.
- 32 38 Hon. P.K.S. Baghel, J. Fresh Educational Matters including society matters with regard to Educational Institutions **from 1 January 2009** for orders, admission and hearing including bunch cases.
- 33 7 Hon. Ram Surat Ram (Maurya), J. Listed Service Writs including of Employees of High Court and District judiciary, educational institutions and local bodies including corporations and co-operative Societies **upto 31 December 1998** for orders, admission and hearing including bunch cases.
- 34 1 Hon. B. Amit Sthalekar, J. Fresh and listed Service Writs relating to educational institutions on priority basis **from 1 January 2009** for orders, admission and hearing including bunch cases.
- 35 44 Hon. Manoj Misra, J. Fresh and listed:  
**(i)** Matters U/Ss 482 & 483 Cr.P.C. relating to prayer for same day bail disposal **from 1 August 2013;**  
**(ii)** Listed matters U/Ss 482 & 483 Cr.P.C. **from 1 January 2012 to 31 July 2013 on priority basis;**  
**(iii)** Listed cases of above categories relating to **Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** for orders, admission and hearing including bunch cases.
- 36 53 Hon. Ramesh Sinha, J. Listed Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) **upto 31 December 1985** for orders, admission and hearing.

- 37 26 Hon. A.N. Mittal, J. Fresh and listed:  
**(i) Criminal Revisions from 1 January 2011;**  
**(ii) Criminal Writs on priority basis;**  
**(iii) Listed cases of above categories relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed for orders, admission and hearing including bunch cases.**
- 38 54 Hon. Virendra Vikram Singh, J. Fresh and listed:  
**(i) Matters U/Ss 482 & 483 Cr.P.C. (except complaint cases and prayer for same day bail disposal) from 1 August 2013 on priority basis;**  
**(ii) Listed cases of above category relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed for orders, admission and hearing including bunch cases.**
- 39 5 Hon. Het Singh Yadav, J. Fresh and listed:  
**(i) F.A's;**  
**(ii) F.A.F.O's;**  
**(iii) Civil Matters relating to married couples seeking security;**  
**(iv) Civil Revisions including Revisions arising out of orders passed under Section 25 of the Provincial Small Causes Court for orders, admission and hearing including bunch cases.**
- 40 27 Hon. Bharat Bhushan, J. Listed Minor Bail Applications **upto 30 November 2013** for orders.
- 41 48 Hon.Vipin Sinha, J. Listed Major Bail Applications **upto 30 November 2013** for orders.
- 42 58 Hon.Manoj Kumar Gupta, J. Fresh and listed Service Writs relating to local bodies including corporations and co-operative Societies **from 1 January 2009** for orders, admission and hearing including bunch cases.
- 43 18 Hon. Anjani Kumar Mishra, J. Fresh and listed:  
**(i) Writs relating to Ceiling Matters;**  
**(ii) Writs relating to Consolidation Matters for orders, admission and hearing including bunch cases.**

**CHIEF JUSTICE**  
**17.12.2013**



